

ITEM NO.15

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 392/2022

SHUBHAM AWASTHI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION )

Date : 22-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Vivek Narayan Sharma, Adv.  
Mr. Shubham Awasthi, Adv.  
Mr. Sapt Rishi Misra, Adv.  
Ms. Mahima Bhardwaj, Adv.  
Ms. Suman Rani, Adv.  
Mr. Rajeev Kumar Jha, Adv.  
Mr. Devendra Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

This is a publicity interest petition without any  
material and that too by advocates.

The Writ Petition is accordingly dismissed.

(ASHA SUNDRIYAL)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
COURT MASTER (NSH)